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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sachin T. K., Thykandy House, Poduvachery P. O., Kadachira, Kannur District, Pin-670 621, holder of Technical High School Leaving Certificate No. THMA 25088 with Register No. 700174 of March 2013, Higher Secondary Examination Certificate No. HSE/2/2015/403789 with Register No. 2399304 of March 2015, issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, in the Bonafide Certificate with ID No. 201537TN152 dated 23rd December 2016 of the four-year B.Tech Nautical Technology Programme issued from Tolani Maritime Institute, Pune, Aadhaar No. 4856 4022 6781 issued from Unique Identification Authority of India, Driving Licence No. 13/6927/2017 dated 20-7-2017 issued by the ALA, Kannur, PAN Card No. GEFPS7683J issued from Income Tax Department, Govt. of India, Election Identity Card No. WJO0785675 dated 9-1-2016 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, Birth Certificate with Registration No. 3490/1997, date of Registration 31-10-1997 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, also known as Sachin Thy Kandy in the Passport No. P5878131 issued on 6-2-2017 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Sachin Thy Kandy only.

This change will come into effect in all records related to me.

Poduvachery,
8-3-2018.

SACHIN T. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Haris C. P., Chappantakath House, Naduvil P. O., Taliparamba Taluk, Kannur District, Pin-670 582, holder of Abstract of School Admission Register with Admission No. 8916, date of Admission 30-5-1988 issued by the Headmaster, Naduvil High School, Naduvil, also known as Haris Chappantakath in the Aadhaar No. 6150 6454 8728 issued from Unique Identification Authority of India, Election Identity Card No. TIP0053074 dated 6-8-2017 issued by the Electoral Registration Officer, Irikkur Assembly Constituency, PAN Card No. BFPPC0019G issued from Income Tax Department, Govt. of India, Passport No. P7568825 issued on 9-3-2017 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Haris Chappantakath only.

This change will come into effect in all records related to me.

Naduvil,
15-2-2018.

HARIS C. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajeevan Kuthirummal, Kuthirummal House, Kandankali P. O., Payyanur, Taliparamba Taluk, Kannur District, Pin-670 307, have changed the name of my minor son Neeraje A., holder of Extract of School Admission Register with Admission No. 8889, date of Admission 23-5-2011 issued by the Head Master, Shenoy Smaraka Govt. Higher Secondary School, Payyanur, Birth Certificate with Registration No. 193/2005, date of Registration 20-1-2005 issued by the Heath Inspector Grade I & Registrar of Births & Deaths, Payyanur Municipality and in my Discharge Book of Army (No. 2594860) with Ser No. 360/2007 dated 1st July 2007 issued by the OIC, Records, The Madras Regimental Centre, as Neeraj A.

This change will come into effect in all records related to him.

Payyannur,
19-2-2017.

RAJEEVAN KUTHIRUMMAL

**BEFORE THE HONOURABLE MUNSIFF COURT,
MUVATTUPUZHA**

O.P. (SUCCESSION) No. 2/2018

Petitioners:

1. Mariamma George, aged 61, W/o. Late M. C. George, residing at Kannamkulathil House Onakkoor Kara, do Village, Muvattupuzha Taluk
2. Geomi George, aged 38, D/o. Late M. C. George, do-do-do
3. Simmi George, aged 37, D/o. Late M. C. George, do-do-do
4. Saumya George, aged 30, D/o. Late M. C. George, do-do-do

Respondent:—Nil

TO WHOM EVER IT MAY CONCERN

Whereas the petitioners applied for the grant of a Succession Certificate as the Legal Heir (wife and children) of late M. C. George residing at Kannamkulathil House, Onakkoor Kara, do Village, Muvattupuzha Taluk to get it transfer of 500 equity shares of HDFC Bank Limited, & 210 equity shares, of JSW Steel Limited in to the name of 1st petitioner.

Any one has got objection to the said petition is directed to appear before this Court 24-5-2018 at 11 a. m. either directly or through pleader and file objection if any, failing which the original petition will be disposed off in their absence in accordance with law.

As per order

Muvattupuzha,
20-3-2018.

Advocate: GIGI PETER,
Counsel for the Petitioner.